

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-108/2011(pt.)/961/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, th 8 February, 2024.

Sub:- **Earned Leave.**

Ref:- Your note dated 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima has been granted **fifty days earned leave from 14.02.2024 to 03.04.2024, along with station leave permission.** Further, Smti. Therieh is to hand over charge of her Court and Office to the Principal District & Sessions Judge, Kohima.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-108/2011(pt.)/962-964/A, dtd. , 08-02-2024
Copy to:

1. Smti. Mezivolu T. Therieh, Principal Judge, Family Court, Kohima.
2. The Principal District & Sessions Judge, Kohima.
- √ 3. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)